

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1416/(MAH)/2017

CORAM: Present: SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 08.12.2017

NAME OF THE PARTIES: Sunil Parmanand Kewalramani & Ors.
V/s.
Kestrel Import & Export Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

1. Pratik Tripathi PCS for Corporate Debtor 

COMMON ORDER

C.P. No. 1414/I&BC/NCLT/MB/MAH/2017

C.P. No. 1415/ I&BC /NCLT/MB/MAH/2017

C.P. No. 1416/ I&BC /NCLT/MB/MAH/2017

1. The Learned Representative of the Respondent is present.
2. However, there is no representation from the side of the Petitioner.
3. The Counsel of the Respondent insisted that the ^{matter} be heard as he is ready.
4. In order to facilitate the matter to advance his case and also taking into consideration the urgency in the matter, adjourned to **04.01.2018** for hearing.

Sd/-

08.12.2017

Aah

BHASKARA PANTULA MOHAN
Member (Judicial)